

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART - I

BUDGET SESSION

TUESDAY, 24th MARCH, 2015

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 02.48 P.M.

The day was allotted for Government Business.

1. **Questions:**

Questions Nos. 161-172 were taken up and disposed off.

2. **Announcement:**

After Question Hour, Hon'ble Speaker informed the House that he has received a letter from Shri Martin M. Danggo, MLA and one of the Members of the Panel of Chairmen, informing him that he is undergoing medical treatment, and so he will not be able to attend the Assembly Session. The Hon'ble Speaker then announced the new Members of the Panel of Chairmen for the Current Session. They are:

- a. Smti. Dikkanchi D. Shira, MLA.
- b. Shri Ronnie V. Lyngdoh, MLA.
- c. Shri Metbah Lyngdoh, MLA.
- d. Shri Nihim D. Shira, MLA.

3. **Call Attention Notice:**

Shri Paul Lyngdoh, MLA called the attention of the Minister in-charge Health and Family Welfare under Rule 54(1) of the Rules and Procedure and Conduct of Business to the news item published in "*The Shillong Times*", dated 12th March, 2015 under the caption "*RBYP takes out black flag rally in Nongpoh*".

Shri A.L. Hek, Minister Health and Family Welfare replied.

4. **Voting on Demand for Grants:**

Grant Nos. 1, 3, 4, 5, 6, 7, 8, 9, 10, 11, 12 were moved by the Ministers in-charge and passed with the leave of the House.

(at 11.34 a.m., Shri Ronnie V. Lyngdoh was in the Chair)

Grant No. 13 – Shri James K. Sangma did not move his Cut Motion.

The Grant was moved by the Minister in-charge and passed with the leave of the House.

Grant Nos. 14, 15, 16, 17, 18, 19, 20 were moved by the Minister in-charge and passed with the leave of the House.

Grant No. 21 – Shri James K. Sangma moved his Cut Motion on the Grant.

Dr. Jemino Mawthoh also participated.

(At 12.14 p.m., Hon'ble Speaker was in the Chair again)

Shri Zenith Sangma, Minister in-charge Sports and Youth Affairs replied.

Shri James K. Sangma, the mover, was not satisfied with the reply of the Minister, and did not withdraw his Cut Motion.

The Cut Motion was then put to vote. It was rejected. The Grant was then passed with the leave of the House.

Grant Nos. 22, 23, 24, 25 were moved by the Ministers in-charge and passed with the leave of the House.

Grant No. 26 – Shri James K. Sangma moved his Cut Motion on the Grant.

Shri A. L. Hek, Minister Health and Family Welfare replied.

The mover withdrew the Cut Motion with the leave of the House.

The Grant was then passed with leave of the House.

Grant No. 27 was moved by the Minister in-charge and passed with the leave of the House.

Grant No. 28 - Shri James K. Sangma did not move his Cut Motion.

The Grant was moved by the Minister in-charge and passed with the leave of the House.

Grant Nos. 29, 30, 31, 32, 33, 34, 35, 36, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51 were moved by the Ministers in-charge and passed with the leave of the House.

Grant No. 52 - Shri James K. Sangma was not present inside the House and so his Cut Motion was not moved.

The Grant was moved by the Minister in-charge and passed with the leave of the House.

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Grant No. 53, 54 and 55 were moved by the Ministers in-charge and passed with the leave of the House.

Grant No. 56 - Shri James K. Sangma was not present inside the House and so his Cut Motion was not moved.

The Grant was moved by the Minister in-charge and passed with the leave of the House.

Grant No. 57 - Shri James K. Sangma was not present inside the House and so his Cut Motion was not moved.

The Grant was moved by the Minister in-charge and passed with the leave of the House.

6. **Adjournment:**

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Wednesday, the 25th March, 2015.

*Dated Shillong,
the 24th March, 2015.*

*Commissioner & Secretary,
Meghalaya Legislative Assembly.*